## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/20/2017

NAME OF THE PETITIONER(S)

: THEJESWAR

NAME OF THE RESPONDENT(S)

: SPECTRUM HI STYLE SHOPPERS PVT LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S.M. Meera Mahidan

Connect for R5

ROYAN RAJASEKARAN

Lui 42 Elevirente

R.

RWIL

River diver

B-Dhaneway

Coursel for Persuares

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**ORDER** 

Counsels representing both the parties are present. Counsel for R1 to R3 stated that they have furnished the monthly revenue expenditure statement to the petitioner. The matter is posted for making submissions by both the parties. Put up on 05.01.2018.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)